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out of the services and who are in great difficulties?

Mr. Speaker: It does not arise out of this question. This relates to police constabullary.

श्री ह० चं० सन्धः सन् १६५० ग्रीर १६५१ में राजस्यान भाम्बं कांस्टैबुलरी को जो मदद केन्द्रीय सरकार द्वारा दी गई, क्या बह बाद में भी दी गई, यदि नहीं तो क्यों नहीं ?

Mr. Speaker: He has already answered the question that it is a matter of law and order.

Sardar Majithia: May I supplement it? The Second Finance Commission is sitting and the Rajasthan Government have approached them. They are examining this question and they will make recommendations.

Raja Mahendra Pratap: With all respect, I have to say that these people who have been driven out of the services are of a certain caste—Rajputs and Jats. I want to know what you are doing for Rajputs and Jats.

Mr. Speaker: The hon. Member may take the trouble of tabling a non-official resolution.

National Theatre

*1330. { Fhri Kadha Raman: Shri Wodeyar:

Will the Minister of Education and Scientific Research be pleased to state:

- (a) whether report of architect sent abroad to study the theatre and opera houses has been submitted;
- (b) if so, what are its principal features and whether Government have accepted the report; and
- (c) when the proposal to construct a well-equipped National Theatre at Delhi will, be finalised and in what respects it will be based on the architect's report?

The Minister of State in the Ministry of Education and Scientific Re-

search (Dr. K. L. Shrimall): (a) Yes, Sir.

- (b) It gives a fairly comprehensive idea of the technical requirements of the proposed National Theatre based on a detailed study of existing theatres both in Europe and the U.S.A. Government have generally accepted the report.
- (c) The proposal will be finalised only after the approval of the final design which will be based mainly on the suggestions contained in the architects' report.

Shri Radha Raman: May I know who were the architects who went round and what is the amount which was incurred on their visits to these countries and which countries they visited particularly?

Dr. K. L. Shrimali: Nawab Zain Yar Jung and Shri Man Singh Rana were the two architects who went round. They visited Italy, Austria, West Germany, Sweden, Belgium, U.K., U.S.A., France and Switzerland. Regarding the money spent, I am sorry, I do not have the figures.

Shri Radha Raman: The hon. Minister has just informed us that the design which is under consideration will be based generally on the recommendations of these architects' report. I want to know whether in that design any idea of the Indian architecture will also be taken into consideration and whether the final design will have a bearing on Indian architecture also

Dr. K. L. Shrimali: Certainly it will be an Indian theatre and it will take into account the special characteristics of Indian architecture.

Shri Wodeyar: May I know whether any site has already been selected and also when the construction is expected to be completed?

Dr. K. L. Shrimali: The site has been provisionally selected—the crossing of Jan Path and Raj Path. Regarding the question when the construction will take place, the matter is still under consideration. It is

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possible that we may have to postpone the construction on account of the financial stringency. The Cabinet has not yet taken a final decision.

Dr. Sushila Nayar: A part of my question has already been answered. I want to know whether in view of the financial stringency this scheme is likely to be postponed or whether it will still be pursued. Secondly, I want the hon. Minister to let us know the estimated cost of this theatre and the amount of expanditure that has already been incurred on the foreign tour of the architects etc.

Mr. Speaker: So far as the foreign tour is concerned, the hon. Minister has stated that he has no figures with him.

Dr. Sushila Nayar: He might collect them and supply them to us.

Dr. K. L. Shrimali: I will do that With regard to the estimate for the theatre, according to the architect's report, the total cost may be about Rs 1 crore. The Finance Minister has already suggested that the project might be postponed for the time being. But the whole matter will have to be considered by the Cabinet.

Shrimati Renu Chakravartty: May I know whether it has been finally decided to have the national theatre in Delhi itself or will there be other national theatres spread out throughout the country?

Dr. K. L. Shrimali: To start with, we propose to have a national theatre in Delhi. Government have not yet considered whether there should be national theatres in other places also. Of course, if we have financial resources, we would certainly like to have national theatres in other places also.

Shri Kamalnayan Bajaj: In view of the fact that it has just now been stated that Rs. 1 crore will be the cost, may I know if the income side has also been calculated?

Dr. K. L. Shrimali: This was with regard to the construction of the

building itself. It will certainly bring some recurring income, but the total recurring expenditure and recurring income have not been taken into account.

Shri D. C. Sharma: May I know if by the National Theatre the Minister means only a building, or all that goes with a national theatre all over the world, the dramatic accompaniments also.

Dr. K. L. Shrimali: Theatre means a theatre.

Mr. Speaker: The hon. Member legitumately wants to know whether this crore of rupees includes the cost of the building as also the furniture, equipment and other accessories that go to make a theatre.

Dr. K. L. Shrimali: It will include. I will give the details.

Mr. Speaker: Details need not be given. It is enough if a broad idea is given.

Dr. K. L. Shrimali: It will have sitting accommodation for 3,000 persons. The theatre will be equipped with a revolving singing and lifting stage. There will also be arrangements for flying scenes. There will also be an experimental theatre and several practising rooms for music, drama and dance, and the estimate of Rs. 1 crore will include equipment also I believe.

Income-Tax Officers

*1331. Shri Rup Narain: Will the Minister of Finance be pleased to lay a statement on the Table of the House showing:

- (a) the number of Income-Tax Officers in the Bihar and Orissa charge who have been exempted from passing the departmental examination during the years 1952-1957 in order to qualify for permanent appointment as Income-Tax Officers; and
- (b) the number out of them belonging to the Scheduled Castes;
- (c) the number of Income-Tax Officers of that charge who have been